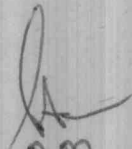


12-9-97

Hon Mr S. Dayal, AM

None appeared for the parties.
None appears for the parties on
17.4.97, 12.2.97, 7.8.96, 5.6.96,
4.3.96 & 7.2.96. The applicant, clearly
lost interest in this case and the case
is dismissed in default and for non-prosecution.


AM

me